OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

transequent upon the recent transfer and posting of the Judicial Officers and in supersee less this office earlier order no. 5652-5665/Power/Judl./N-E/KKD/Delhi/2022 dated 22nd Sc. ember, 2022, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1^{st} Link Officer and 2^{nd} Link Officer respectively for urgent and er/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on least or not available due to any reason, with immediate effect:-

(1)	(2)	(3)	(4)
Si No	Name of the Judicial Officer	I st Link Officer	II nd Link Officer
1.	Ms. Barkha Gupta,	Ms. Mona Tardi	Sh. Harun Pratap,
	DJ (Commercial Court)	Kerketta, ADJ-01	PO MACT
Z	Ms. Mona Tardi Kerketta	Ms. Manu Vedwan	Ms. Barkha Gupta,
	ADJ-01	ADJ-02	DJ (Commercial Court)
3	Sh. Harun Pratap,	Ms. Barkha Gupta,	Ms. Manu Vedwan
	PO MACT	DJ (Commercial Court)	ADJ-02
1	Ms. Manu Vedwan	Sh. Harun Pratap,	Ms. Mona Tardi Kerketta
	ADJ-02	PO MACT	ADJ-01

(RAMÈSH KUMAR- I)

Principal District & Sessions Judge

North-East District,

Karkardooma Courts, Delhi.

No. 7089 - 710/ No. 7089 - 710/ Power/Judl./N-E/KKD/Delhi/2022 Dated:

Copy forwarded for information and necessary action to:-

the Registrar General, Hon'ble High Court of Delhi. New Delhi.

macipal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

an the Sudicial Officers posted in North-East District, Karkardooma Courts, Delhi.

Model (Branch Incharge, Administration Branch, General Branch, Purchase Cell, Filing accion and Care Taking Branch, North-East District, Karkardooma Courts, Delhi.

(6) APRO, Karkardooma Courts, Delhi.

The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.

है. जेर्स Branch to upload the same on LAYERS.

18., Reader to the undersigned.

Principal District & Sessions Judge,

20/11/2

North-East District,

Karkardooma Courts, Delhi.

JES.